

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

ORDER

NO: 219

DATED: 28/5/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488- D&S Judges, under various Detailed Heads during the current financial year 2019-20 as per detail given below:-

S. No	Name of the Court	Rs. In lacs.						
		001-Salary.	002-T.E	007 O.E.	008 Elect. Charges.	014-POL	2071-P&ORB (NPS)	364-Wages (Outsourcing)
1	Pr. D&S Judge, Jammu.	---	---	---	---	---	1.00	---
2	Pr. D&S Judge, Ganderbal.	---	---	0.20	---	---	0.50	---
3	Pr. D&S Judge, Srinagar.	---	---	---	---	---	1.00	---
4	Pr. D&S Judge, Kupwara.	15.00	0.20	0.20	---	---	0.20	---
5	Pr D&S Judge, Anantnag.	---	---	---	---	---	---	0.36
6	Pr. D&S Judge, Baramulla.	---	---	0.20	---	0.20	0.40	---
7	Addl. D&S Judge, Anantnag.	---	---	---	---	---	---	0.36
8	3 rd . Addl. D&S Judge, Srinagar.	---	0.40	---	---	---	---	---
9	C.J.M. Budgam.	---	---	---	---	0.20	0.30	---
10	C.J.M. Ganderbal.	---	---	---	---	---	0.40	---
11	P&T Mag. Jammu.	---	0.20	---	0.05	---	---	---
12	Sub Judge, Chadoora.	15.00	0.20	0.15	---	0.15	0.30	0.14
13	Spl. Mob. Mag. Bhaderwah.	---	0.20	---	---	---	---	---
14	Spl. Mob. Mag. (Tr) Srinagar.	---	0.40	0.20	---	---	0.40	---
15	Munsiff, Baramulla.	---	---	---	---	---	0.30	---
16	Munsiff, Basohli.	---	---	---	---	---	0.40	---
17.	Mun siff, Jammu.	---	---	---	---	---	0.40	---
18.	Distt. Mob. Mag.(Tr) Doda	10.00	0.10	---	---	---	0.40	---
19	Distt. Mob.Mag.(Tr)Poonch	---	---	---	---	---	0.40	---
20	Addl. Mob. Mag. Ramban.	---	---	---	---	---	0.40	---
21	Addl. Mob. Mag. Bandipora	---	---	---	---	---	0.40	---
22	Addl. Mob. Mag. Kralpora.	---	---	---	---	---	0.50	---
23.	Addl.Mob. Mag. Reasi.	---	---	---	---	---	0.30	---
24.	Addl. Mob. Mag.(Batalik)Drass.	15.00	---	---	---	---	---	---

By Order.

(Signature)
(Ram Singh) 28/5/19

Joint Registrar (Adm)

No: 5074-5101/AC Dated: 28/5/2019

Copy to the:-

- 1-6. Pr. D&S Judge, Jammu/Ganderbal/Srinagar/Kupwara/Anantnag/Baramulla..
7. Addl. Distt. & Sessions Judge, Anantnag
8. 3rd. Addl. D&S Judge, Srinagar.
- 9-10. C.J.M. Ganderbal/Budgam..
11. P&T Magistrate, Jammu.
12. Sub Judge, Chadoora.
13. Special Mobile Magistrate, Bhaderwah.
14. Special Mob. Magistrate (Tr), Srinagar.
- 15-17. Munsiff, Baramulla/Basohli/Jammu
- 18-19. Distt. Mob. Mag. (Tr) Doda/Poonch.
- 20-23. Addl. Mobile Magistrate, Ramban/Bandipora/Kralpora/Reasi.
24. Treasury Officer, Saddar Try. Srinagar.
25. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 26-38. Treasury Officer, Ganderbal/Kupwara/Anantnag/Baramulla/Chadoora/Bhaderwah/Basohli/Doda/Poonch/Ramban/Kralpora/Bandipora/Reasi/Budgam/Batalik(Drass).
..... for inf. and n/a.
39. Order Book.

91c me for up-landy
(Signature)

(Signature)
Joint Registrar(Adm) 28/5/19

(Signature)